MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 243 **Imphal, Thursday, December 18, 2025** **(Agrahayana 27, 1947)**

OFFICE OF THE
LAMSANG MUNICIPAL COUNCIL
IMPHAL WEST, MANIPUR–795146

N O T I F I C A T I O N

Lamsang, the 4th December, 2025

No. 9/5/2022-LSMC: In pursuance of Resolution No. 02 of Council Meeting held on 13.11.2025 and in accordance with the provisions under Section 211(1) and 212 of Manipur Municipalities Act 1994, it is hereby notified for the information of the general public that Lamsang Municipal Council proposes to adopt "the Model Manipur Unified Building Bye-laws, 2024" which was notified by the government vide notification No. BBL-101/1/2022-MAHUD-MAHUD-Part(1) dated the 31st December, 2024 as "The Lamsang Municipal Council Building Bye-laws, 2025" from the date of notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to the introduction of "The Lamsang Municipal Council Building Bye-laws, 2025" may be submitted so as to reach the Executive Officer, Lamsang Municipal Council, within 7 (Seven) days from the date of this notification. Objection(s)/suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the "The Lamsang Municipal Council Building Bye-laws, 2025" shall be available for inspection in the office of the undersigned during office hours on all working days. The same will also be available at the Town Planning Department website https://tpmanipur.mn.gov.in

CH. ANANDA ANGOMCHA,
Executive Officer,
Lamsang Municipal Council.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 18-12-2025 15:29:02